

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
A.B.A. No.587 of 2020**

1. Purnendu Kumar Sinha
  2. Om Prakash Sharma
  3. Ram Udar Goswami
- ..... **Petitioners**

**Versus**

1. The State of Jharkhand
  2. Udhari Ojha
- ..... **Opp. Parties**

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**CORAM: HON'BLE MR. JUSTICE AMITAV K. GUPTA**  
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For the Petitioners : Mr. A. K. Sahani Advocate  
For the State : Md. Azeemuddin, A.P.P  
For the O.P. No.02 : Mr. Kaustav Roy, Advocate  
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**05/Dated: 08<sup>th</sup> July, 2020**

1. Learned counsel for the petitioners, learned A.P.P and learned counsel for O.P. No.2 are present.
2. Learned counsel for O.P. No.02 submits that the counsel for the petitioner has not served the copy of the supplementary affidavit to him.
3. Heard. On prayer of learned counsels for the parties, office to list this case on **06.08.2020** before the appropriate Bench.
4. Till then, the interim order dated 20.05.2020 shall continue.

**(AMITAV K. GUPTA, J.)**

Chandan- Rohit/-